

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3301
TO BE ANSWERED ON 12.03.2026

TRIBAL WELFARE SCHEMES IN ASSAM

3301. MD. RAKIBUL HUSSAIN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry of Tribal Affairs is coordinating with other Union Ministries and the State Governments for convergence of tribal welfare schemes in Assam;
- (b) if so, the details of such convergence initiatives;
- (c) whether any monitoring mechanism has been established to avoid duplication and leakages, if so, the details thereof, and
- (d) the details of impact of convergence on overall service delivery in tribal areas?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including the State of Assam. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link:
<https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

The Ministry has undertaken for development of STs through convergence of funds available with different Ministries/Departments under DAPST through Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan (DAJGUA). The Abhiyan launched by Hon'ble PM on 2nd October, 2024 comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units etc benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Committees have been formulated at the State, District, and Block levels to ensure effective implementation, coordination, and monitoring of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan. At the State level, a State-Level Apex Committee (SLAC) chaired by the Chief Secretary

has been constituted. At the District level, a District-Level Committee, chaired by the District Collector and at the Block level, a Block-Level Implementation Teams (BLITs) comprising officers from various departments have been set up to facilitate grassroots implementation of interventions.

An online monitoring system has been put in place by the Ministry of Tribal Affairs with web address: <https://stemis.gov.in> for monitoring of DAPST funds. The framework captures data directly from Public Finance Management System (PFMS) and enables MoTA to see the real time expenditure vis-a-vis allocations of different Ministries/Departments under DAPST.

Additionally, interactive dashboards on the PM Gati Shakti portal provide ministry wise and intervention-wise progress monitoring using real-time data from various ministries, supporting targeted planning and gap analysis. Nodal officers are appointed within respective Ministries and Departments to facilitate smoother implementation and reporting of tribal-related schemes. MoTA maintains regular coordination and continuous engagement with obligated Ministries and Departments to review fund utilization and ensure effective implementation of guidelines.

Based on this, Scheme/programme-wise allocation by Ministries/Departments is available in Statement 10B of Union Budget which is a dedicated statement showing ministry-wise allocations for the welfare of Scheduled Tribes. Similarly, Statement 10BBB of Union Budget are dedicated statements showing allocations for DAJGUA scheme.

For proper accounting and monitoring and to ensure their non-divertibility to any other scheme, funds allocated under DAPST are shown by all the obligated Ministries/Depts under the minor head '796' below the functional major Head/Sub Major Heads in their 'Detailed Demands for Grants'.

The Achievements in respect of All Line Ministries/Departments of DAJGUA across India is as under (As on 21.01.2026):

S. No.	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Progress
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Completed: 7,00,800
		PMGSY - Roads	25,000 Km Road	7,500 Villages	Total Sanctioned 710 roads (2,411.25 Km): <ul style="list-style-type: none"> J&K - 62 roads (296.301 Km) Chhattisgarh – 532 roads (1,824.08 Km) Rajasthan – 116 roads (290.875 Km)
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Saturated Villages: 27,362

3	Ministry of Power	Revamped Distribution Sector Scheme – RDSS	2.35 lakh Households	70,000 HHs to be electrified	Electrified: 65,249 (Households and Public Institutions)
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana	Provision of Solar Roof top at 2000 institutions		Sanctioned: 4,099 HHs (100 in Manipur and 3,999 Arunachal Pradesh)
5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	154 MMU operationalized
6	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)	2,000 New Anganwadis	400 New	Operationalized 445 AWCs
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	Foundation stone laid for 311 hostels
8	Department of Telecommunication	Universal Service Obligation Fund (USOF)	5,252 villages	1500 Villages	Covered Villages: 3,513
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Homestay Projects worth 17.7 Cr. Upcoming in AP, UK, Ladakh, MP, Mizoram
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)	Agriculture support to FRA Patta holders (~ 2 lakh)	60000 beneficiaries	1.73 lakh Patta holders identified as potential beneficiaries
11	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR	3000 beneficiaries	Progress not reported in 2025-26 Beneficiaries reported in 2024-25- 882 beneficiaries
	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders	2550 beneficiaries	Rs. 8 Cr has been released by the department to 6 states in 2025-26

12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) 30 Skilling Centers in tribal districts	9 skilling Centers & training for 300 VDVVs	30 Skilling Centers have been inaugurated across the country with 2944 beneficiaries enrolled.
			(ii) Training of 1000 VDVVs and tribal groups		Training is yet to start
13	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission		700 Poshan Vatikas	Poshan Vatika in EMRS is under implementation
14	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA		Total ST participant trained – 46,19,662
15	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana	25 Lakhs LPG connections	7.5 Lakhs HHs	Pending for approval of the main scheme

Initiatives of Ministry of Tribal Affairs under DAJGUA

Name of the scheme	Approved projects	Approved Fund (in Cr.)	Fund released (in Cr.)
Ashram Schools	6,773	3,506.43	587.81
TMMC	76	77.70	41.707
FRA Cells	433	63.19	40.07
CFR management Plans	620	98.60	84.20
COC	17	48.66	37.13
SCD Awareness+Asha Honorarium + ToT Fund		17.77	4.092

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

Details of funds released during 2025-26 (Rs. in Cr) as on 21.01.2026

Sl. No	State	Released
A	B	F
1	Andhra Pradesh	41.15
2	Arunachal Pradesh	11.24
3	Assam	11.86
4	Bihar	6.82
5	Gujarat	87.92
6	Himachal Pradesh	0.47
7	Jammu & Kashmir	39.21
8.	Karnataka	28.77
9.	Kerala	7.79
10.	Madhya Pradesh	67.98
11.	Maharashtra	134.33
12.	Manipur	9.35
13.	Nagaland	4.84
14.	Odisha	12.54
15.	Rajasthan	83.74
16.	Sikkim	5.85
17.	Tamilnadu	2.31
18.	Tripura	2.30
19.	Uttar Pradesh	4.44
20.	West Bengal	0.15
21.	Chhattisgarh	18.66
22	Jharkhand	22.43
23.	Uttarakhand	1.46
24.	Telangana	43.19
	Total	648.80
